

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(25) C.P.-1672/252(1)/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 30.07.2018

NAME OF THE PARTIES: Diligence (India) Corporations Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252.

ORDER

1. The Learned Representatives of the Petitioner is present.
2. The matter is adjourned to **10.09.2018**.

30.07.2018.
HHS

SD/-
M.K. SHRAWAT
Member (Judicial)